

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.230 - IA/474(AHM)2023
in
CP(IB) 602 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ingram Micro Pvt Ltd
V/s
Care Office Equipment Ltd

.....Applicant

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Prakash P Thakkar, Adv.
For the Respondent : Mr. Nipun Singhvi, Adv. along with Ms. Pragati Tiwari,

ORDER

IA/474(AHM)2023

Ld. Counsel for the applicant sought time to file Rejoinder. It is to be filed within one week by giving copy to

List the matter on 09.07.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)